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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 77/2017 in C.P. No. 19/397-398/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017**

Name of the Company: Rajkumar Dindayal Agrawal & Ors.
V/s.
Rohit Rajkumar Agarwal & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	MOHIT GUPTA	ADV	PETITIONER	Mohit
2.				

ORDER

Learned Advocate Mr. Mohit Gupta present for Petitioner. None present for Respondents


Rejoinder filed in main petition.

IA 77/2017 is admitted.

Reply filed by Respondents no. 1 to 4.

Respondents requested for adjournment.

List the matter on 13.07.2017 for final hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of May, 2017.